

(ग) सूचना अभी उपलब्ध नहीं है ।

(घ) सभी वायुयान दुर्घटनाओं और अथ खतरनाक घटनाओं की जांच की जाती है और ऐसी जांच से पता चलने वाली कमियों को दूर करने के लिये कार्यवाही की जाती है ।

पंजाब में निर्वाचन सम्बन्धी याचिकायें

144. श्री गुलशन : क्या बिधि मंत्रों यह बताने की कृपा करेंगे कि :

(क) 1962 में विधान सभा और लोक-सभा के लिये हुए निर्वाचनों के सम्बन्ध में कितनी याचिकायें पंजाब में निर्वाचन न्यायाधिकरण के पास भेजी गई ;

(ख) सितम्बर, 1964 तक कितनी याचिकाओं पर निर्णय हो गये हैं, कितनी विचाराधीन हैं ; और

(ग) विलम्ब के क्या कारण हैं ?

बिधि तथा सामाजिक सुरक्षा मंत्री (श्री प्र० कु० सेन) : (क) पंजाब विधान सभा के लिए हुए निर्वाचन के सम्बन्ध में 56 और लोक-सभा के लिए हुए निर्वाचनों के सम्बन्ध में 6 निर्वाचन याचिकायें निर्वाचन न्यायाधिकरणों को निर्दिष्ट की गई ।

(ख) पंजाब विधान सभा के लिए हुए निर्वाचनों के सम्बन्ध में 11 निर्वाचन याचिकायें 1 सितम्बर, 1964 को लम्बित थीं । पंजाब विधान सभा के लिए हुए निर्वाचनों के सम्बन्ध में शेष 45 निर्वाचन याचिकायें और लोक-सभा के लिये हुए निर्वाचनों के सम्बन्ध में 6 की 6 निर्वाचन याचिकायें उस तारीख से पहले ही निपटा दी गयी थीं ।

(ग) विलम्ब के कारण साधारणतया ये हैं : निर्वाचन न्यायाधिकरणों द्वारा पारित वादकालीन आदेशों के सम्बन्ध में उच्च न्यायालय में फाइल की गई रिट

याचिकाओं में निर्वाचन न्यायाधिकरणों के समक्ष प्रन्तरिम रूप से कार्यवाहियों को रोकने की मजूरी, निर्वाचन न्यायाधिकरणों के समक्ष कार्यवाहियों में पुच्छा के लिए साक्षियों की बहुत बड़ी संख्या, निर्वाचन न्यायाधिकरणों के सदस्यों के रूप में नियुक्त जिलाधीशों की बदली और न्यायाधिकरण के काम के लिए पर्याप्त समय दे सकने में निर्वाचन न्यायाधिकरणों के सदस्यों की असमर्थता ।

Bye-Elections

145. Shri Bade: Will the Minister of Law be pleased to state:

(a) the number of bye-elections for Parliament as well as for State Legislatures pending in the country; and

(b) when they are proposed to be held?

The Minister of Law and Social Security (Shri A. K. Sen): (a) Bye-elections are due to be held to fill four vacancies in the House of the People, one vacancy in the Council of States, ten vacancies in the State Legislative Assemblies and four vacancies in the State Legislative Councils.

(b) Bye-elections to fill the one vacancy in the Council of States and two vacancies in the Legislative Councils are in progress. Bye-elections to fill the other vacancies will be held as soon as practicable in October and November.

Viscount Service to Mohanbari

146. { Shri J. N. Hazarika:
Shrimati Jyotsna Chanda:

Will the Minister of Civil Aviation be pleased to state:

(a) the reasons for which the Viscount service to Mohanbari (Dibrugarh) has been suspended;

(b) whether it is a fact that a lot of inconvenience has been caused to the travelling public for non-availability of the Viscount service in Dibrugarh;

(c) whether it is also a fact that the Mohanbari Aerodrome is under repairs; and

(d) if so, whether the Viscount Service could not be operated from Chabua Air strip till the Mohanbari is made serviceable?

The Minister of Civil Aviation (Shri Kanungo): (a) The Viscount service to Mohanbari had to be suspended as the runway is under repairs.

(b) and (c). Yes, Sir.

(d) For security reasons, Chabua Aerodrome is not available for the purpose.

Cattel Feed Mills

147. Shrimati Jyotsna Chanda: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government propose to set up with the aid of the Food and Agriculture Organisation cattle feed mills in India;

(b) if so, how many mills will be set up and where; and

(c) the number of such mills in existence at present?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) and (b). The Food and Agriculture Organisation does not itself provide any economic aid; it only undertakes to sponsor worthwhile projects for consideration by interested Government Organisations. The Oxford Committee for Famine Relief has agreed, on an approach from the Food and Agriculture Organisation, to provide equipment valued at \$302,500 for a cattle feed mixing plant at Anand in Gujarat State. Schemes similar to the one at Anand were received from Andhra Pradesh and Madras and forwarded to the Food and Agriculture Organisation. They have advised that as it is difficult to find donors for such large schemes, smaller ones may be sponsored if so desired. The matter is receiving consideration.

(c) None, under government control.

Bombay-Agra National Highway

148. Shri M. L. Jadhav: Will the Minister of Transport be pleased to state:

(a) whether it is a fact that there is a very heavy traffic in Maharashtra region on the Bombay-Agra Road, a National Highway and a number of accidents take place in this portion of the road; and

(b) if so, the measures that have been taken to maintain this road in order to meet the needs of heavy vehicular traffic?

The Deputy Minister in the Ministry of Transport (Shri Mohiuddin):

(a) The intensity of traffic on Bombay-Agra Road (NH 3) between Bombay and Thana is about 38,000 tons per day, and beyond Thana it is about 10,000 tons per day in Maharashtra. Due to heavy traffic the number of accidents are comparatively high.

(b) Out of 173 miles of this National Highway in Maharashtra 86 miles is double lane and 87 miles is single lane in width of pavement. Improvement works consisting of widening of formation width, widening of pavement, strengthening the existing surface, construction of missing bridges, construction of diversions around crowded towns such as Bhusawal and Dhulia and some villages, and conversion of some of the level crossings into over-bridges have been taken up. Their cost in all is about Rs. 390 lakhs. Some of these works have been completed, and others are in progress. A four lane expressway has recently been thrown open to traffic between Sion and Thana in order to provide relief to the most heavily trafficked section. Maintenance and repairs are carried out regularly every year.

Konkan Steamer Service

149. Shri Kajrolkar: Will the Minister of Transport be pleased to state: